



The Orissa Gazette

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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

PROGRAMME FOR THE VISIT OF HIS EXCELLENCY SIR JOHN HUBBACK, K.C.S.I., I.C.S., GOVERNOR OF ORISSA, TO ANGUL.

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
DECEMBER 1937—			
Thursday, 23rd ...	9-05 A.M.	Leave Puri ...	... By special train.
	2-30 P.M.	Arrive Meramandeli.	
		DETRAIN and drive to Angul Circuit House.	

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
DECEMBER 1937— Friday, 24th to JANUARY 1938— Sunday, 2nd Monday, 3rd	HALT.		
...	10-20 A.M.	Leave Angul ...	... By car.
...	10-50 A.M.	Arrive Meramandeli. ENTRAIN.	
	11-00 A.M.	Leave Meramandeli	... By special train.
	3-50 P.M.	Arrive Puri. DETRAIN and drive to Govern- ment House.	

Note.—All arrivals and departures will be private.

PARTY.

HIS EXCELLENCY.

LADY HUBBACK.

*Mrs. Perkin.

†Mrs. Cooper.

*E. A. O. Perkin, Esq., C.I.E., I.P., Inspector-General of Police, Orissa.

†E. R. Wood, Esq., I.C.S., Secretary to Government of Orissa.

§Rev. J. S. Beasley, Chaplain.

†Captain R. A. B. Cooper, O.B.E., I.A.

||E. S. A. Royds, Esq.

J. S. Wilcock, Esq., I.C.S., Secretary to Governor.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

*From 24th December 1937 to 2nd January 1938.

† " 24th " 1937 to 29th December 1937.

‡ " 24th " 1937 to 1st January 1938.

§ " 25th " 1937 to 26th December 1937.

||Arrives on 24th or 25th December 1937.

All letters and telegrams for His Excellency and party should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

PROGRAMME FOR THE VISIT OF HIS EXCELLENCY SIR JOHN HUBBACK, K.C.S.I., I.C.S., GOVERNOR OF ORISSA TO CALCUTTA.

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
JANUARY 1938— Thursday, 6th	... 7-15 P.M.	Leave Puri ...	... Saloon will be attached to 7 Dn. Puri Express.
Friday, 7th	... 6-20 A.M.	Arrive Howrah. DETRAIN and drive to Government House, Calcutta.	By car.
Saturday, 8th	... 7-46 P.M.	Leave Government House, Calcutta.	
	8-00 P.M.	Arrive Howrah.	
	8-20 P.M.	ENTRAIN. Leave Howrah ...	... Saloon will be attached to 8 Up Puri Express.
Sunday, 9th	... 8-00 A.M.	Arrive Puri. DETRAIN and drive to Govern- ment House.	By car.

PARTY.

HIS EXCELLENCY THE GOVERNOR.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

All letters and telegrams for His Excellency and the Aide-de-Camp should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

**PROGRAMME FOR THE VISIT OF HIS EXCELLENCY SIR JOHN HUBBACK,
K.C.S.I., I.C.S., GOVERNOR OF ORISSA TO RUSSELKONDA (GANJAM).**

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
JANUARY 1938—			
Saturday, 15th	12 Noon	Leave Puri	...
	5-30 P.M.	Arrive Russelkonda.	By car.
Sunday, 16th	1-00 P.M.	Leave Russelkonda	...
	3-05 P.M.	Arrive Phulbani.	By car.
	4-20 P.M.	Leave Phulbani	...
	6-20 P.M.	Arrive Russelkonda.	By car.
Monday, 17th	9-30 A.M.	Leave Russelkonda	...
	11-00 A.M.	Arrive G' Udayagiri.	By car.
	5-10 P.M.	Leave G' Udayagiri	...
	6-25 P.M.	Arrive Russelkonda.	By car.
Tuesday, 18th	7-30 A.M.	Leave Russelkonda	...
	12-30 P.M.	Arrive Puri.	By car.

Note—All arrivals and departures will be private.

PARTY.

HIS EXCELLENCY THE GOVERNOR.

LADY HUBBACK.

J. S. Wilcock, Esq., I.C.S., Secretary to Governor.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

All letters and telegrams for His Excellency and the party should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

By order,

J. S. WILCOCK

*Secretary to His Excellency
the Governor of Orissa.*

**HOME, REVENUE AND FINANCE
DEPARTMENTS.**

NOTIFICATIONS.

The 17th December 1937.

No. 13508-A.—Mr. K. Raman, I.C.S., Assistant Magistrate in the district of Cuttack, is vested with the powers of a Magistrate of the second class and is also vested with the powers of a Deputy Collector.

The 20th December 1937.

No. 13583—ID/4-20/37-A.—Babu Bharat Chandra Naik, Deputy Magistrate and Deputy Collector in the district of Cuttack, is granted leave on average pay for twelve days under rules 289 and 291 of the Bihar and Orissa Service Code, with effect from the 3rd January 1938.

The 21st December 1937.

No. 13590-A.—The officer of the Indian Civil Service named below has passed the

Higher Standard examination completely having now passed in the subject mentioned opposite his name at the examination held in September 1937, in Patna :—

Name.

Subject now
passed.

Mr. Krishnaswami Raman ... Law, Part I.

The 22nd December 1937.

No. 13640—2-C/4-18/37-A.—Rai Sahib Ramesh Chandra Mitra, Subordinate Judge of Puri in the Judgeship of Ganjam-Puri, is appointed to act as District and Sessions Judge of Cuttack-Sambalpur, during the absence, on leave, of Rai Bahadur Aghore Nath Banarji or until further orders.

The 22nd December 1937.

No. 13643—2-C/4-18/37-A.—Rai Bahadur Aghore Nath Banarji, District and Sessions Judge, Cuttack-Sambalpur, is granted leave on average pay for four months under Fundamental Rules 77 and 81, with effect from the 2nd January 1938.

The 20th December 1937.

No. 13573-P.—Babu Baishnab Charan Das, Deputy Superintendent of Police, Cuttack, is granted leave on average pay for two weeks, with effect from the forenoon of the 10th October 1937 under rules 288, 289 and 291 of the Bihar and Orissa Service Code.

P. T. MANSFIELD,

Chief Secretary to Government.

The 20th December 1937.

No. 4846—S-35/37-R.—In exercise of the powers conferred by section 3(18) of the Orissa Tenancy Act, 1913 (Bihar and Orissa Act II of 1913), the Governor of Orissa is pleased to appoint the undermentioned officers to discharge the functions of a Revenue Officer under sections 112 and 130 and Chapter XII of that Act in the villages—

	Thana no.
(1) Ramachandrapur ...	100
(2) Durgapur ...	101
(3) Ragadi ...	103
(4) Singhanathpur ...	104
(5) Raghunathpur ...	105
(6) Patpur ...	106

of the Government Estate, Banki in the district of Cuttack, and to appoint them to be Assistant Settlement Officers with effect from the dates on which they may take over charge of their duties:—

1. Mr. K. Raman, I.C.S., Assistant Magistrate and Collector.
2. Babu Rabindra Nath Das, Sub-Deputy Collector, on probation.
3. Babu Banchchanidhi Das, Sub-Deputy Collector, on probation.
4. Babu Anandagopal Bhattacharjya, Sub-Deputy Collector, on probation.
5. Babu Raghunath Prashad Fadhi, Sub-Deputy Collector, on probation.
6. Babu Purna Chandra Das, Sub-Deputy Collector, on probation.
7. Sciman Lakshman Panda
8. M. R. Ry. T. Venkata } probationary
Rao Garu. } Munsifs.

The 20th December 1937.

No. 4849—L.R.S./IV-10/37-R.—Babu Purna Chandra Mahanti, who is hereby appointed Settlement Officer, in respect of the villages noted below of Banki Government Estate in the district of Cuttack with effect from the date 1st January 1938, is further appointed under section 4 of the Bengal Survey Act, 1875 (Bengal Act V of

1875) to be Superintendent of Survey in those villages. He is also vested with the powers of a Revenue Officer under section 132 of the Orissa Tenancy Act in the said area for the purpose of revision of orders passed by the Assistant Settlement Officers subordinate to him or by himself under sections 128, 129, 130 and 131 of the aforesaid Act and with the powers under section 133 of the said Act to make corrections in the entries in the record-of-rights in the said area, namely:—

	Thana no.
1. Ramachandrapur ...	100
2. Durgapur ...	101
3. Ragudi ...	103
4. Singhnathpur ...	104
5. Raghunathpur ...	105
6. Patpur ...	106
7. Gopalpur ...	99
8. Kotadwar ...	102

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

HEALTH AND LOCAL SELF-GOVT. DEPARTMENT.

NOTIFICATION.

The 20th/21st December 1937.

No. 8544-L.S.-G.—In exercise of the powers conferred by section 30 (1) of the Bihar and Orissa Municipal Act (Bihar and Orissa Act VII of 1922), the Government of Orissa are pleased to appoint Babu Anirudha Misra, Pleader, Sambalpur, as a Commissioner of the Sambalpur Municipality, vice Dr. Gunanidhi Sahu, resigned.

M. K. VELLODI,

Secretary to Government.

EDUCATION DEPARTMENT.

NOTIFICATIONS.

The 17th December 1937.

No. 6476-E.—Government are pleased to appoint the following persons to act as Sub-Registrars for the area and from the date noted against each for a period not exceeding three months or until further orders under rule 3 (b) (iii) of the Orissa Public Service Commission (Limitation of Functions) Regulation:—

Name.	Area.	Date.
1. Babu Sudhanidhi Samantaray.	Kendrapara	16th November, 1937.
2. Babu Balarama Swami.	Surada	2nd October, 1937.

The 18th/20th December 1937.

No. 6499-E.—Babu Jagannath Prasad Patnaik, District Sub-Registrar of Balasore, is granted leave on average pay for three months and twenty-four days under rules 288, 289 and 291 of the Bihar and Orissa Service Code, with effect from 3rd January 1938.

The 21st/22nd December 1937.

No. 6564-E.—Babu Brahmananda Mishra, M.Sc., is appointed temporarily to act as Demonstrator in Physics, Ravenshaw College, Cuttack, vice Babu Haribandhu Mahanti, on leave.

By order of the Governor,

M. K. VELLODI,

Secretary to Government.

LAW AND COMMERCE DEPARTMENT.

NOTIFICATIONS.

The 18th December 1937.

No. 8963—IE-39/1937-Com.—In exercise of the powers conferred upon him by section 7 of the Indian Christian Marriage Act, 1872 (Act XV of 1872), the Governor of Orissa is pleased to cancel the Bihar and Orissa Government Revenue Department notification no. 5587—VIE-72-R., dated the 24th July 1935, appointing Reverend Joseph Johnson, Baptist Missionary, Puri, to be a Marriage Registrar in the district of Puri.

The 18th December 1937.

No. 8965—IE-39/1937-Com.—In exercise of the powers conferred upon him by sections 6 and 9 of the Indian Christian Marriage Act, 1872 (Act XV of 1872), the Governor of Orissa is pleased to revoke the licences granted to Reverend Joseph Johnson, Baptist Missionary, Puri, in the Government of Bihar and Orissa Revenue Department notification no. 3516—VIE-31-R., dated the 5th April 1933, to solemnize marriages between persons, one or both of whom is a Christian or are Christians and to grant certificates of marriages between persons who are native Christians, so far as the said licences apply to the territories under the administration of the Government of Orissa.

The 18th December 1937.

No. 8967—IE-45/37-Com.—In exercise of the powers conferred upon him by section 9 of the Indian Christian Marriage Act, 1872 (Act XV of 1872), the Governor of Orissa is pleased to revoke the licence granted to Reverend Benjamin Pradhan in the Government of Bihar and Orissa Revenue Department notification no. 4121—VIE-39-R., dated the 20th April 1926, to grant certificates of marriages between persons who are native Christians, within the district of Cuttack.

The 18th December 1937.

No. 8969—IE-45/37-Com.—In exercise of the powers conferred upon him by section 9 of the Indian Christian Marriage Act, 1872 (Act XV of 1872), the Governor of Orissa is pleased to authorise the Reverend Benjamin Pradhan of the Baptist Missionary Society to grant certificates of marriages between persons who are native Christians, within the territories under the administration of the Government of Orissa.

By order of the Governor,

C. G. NAIR,

Secretary to Government.

SUBORDINATE CIVIL SERVICE.

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 22nd December 1937.

No. 13648—ID/2-9/37-A.—Babu Sadananda Patnaik, Sub-Deputy Magistrate and Sub-Deputy Collector in the Khurda subdivision of the district of Puri, is transferred to the headquarters station of that district.

The 22nd December 1937.

No. 13651—ID/2-9/37-A.—Babu Natabar Patnaik, Sub-Deputy Magistrate and Sub-Deputy Collector at the headquarters station of the district of Puri, is transferred to the Khurda subdivision of that district.

P. T. MANSFIELD,

Chief Secretary to Government.

The 21st December 1937.

No. 7970—IV-65/37-R.—Babu Ananda Gopal Bhattacharyya, Sub-Deputy Magistrate and Sub-Deputy Collector, on probation in the district of Puri, is granted leave on average pay for fourteen days and on half average pay for fifteen days on medical certificate under rules 334-E and 334-L of the Bihar and Orissa Service Code, with effect from the 9th September 1937.

J. R. DAIN,

Revenue Commissioner.

SUBORDINATE EDUCATIONAL SERVICE.

NOTIFICATIONS.

The 11th December 1937.

No. 34.—Babu Kishorimohan Dwivedi, Inspector of Sanskrit Schools, Orissa, is allowed leave on average pay for twenty-two days under rules 284, 289-91 of the Bihar and Orissa Service Code, with effect from the 2nd December 1937.

Babu Radhakristna Mahanti, English teacher of the Puri Sanskrit College, is allowed to remain in charge of the office of the Inspector of Sanskrit Schools, Orissa, in addition to his own duties, with effect from the date on which he takes over charge of that office, vice Babu Kishorimohan Dwivedi, on leave.

The 19th December 1937.

No. 35.—Maulavi Abdul Halim, an assistant master (head maulavi) in the Puri Zila School, is allowed leave on average pay on medical certificate for fifteen days, under rules 284, 289-91 and 297 of the Bihar and Orissa Service Code, in extension of the leave granted to him in notification no. 32, dated the 4th December 1937.

H. DIPPIE,

Director of Public Instruction.

ORISSA EDUCATIONAL SERVICE.

NOTIFICATION.

The 15th December 1937.

No. 7-A.—Maulavi Mirza Furkhund Ali Baig, District Inspector of Schools, Balasore, is allowed leave on average pay for four months under rules 284, 289-91 of the Bihar and Orissa Service Code, with effect from the 7th February 1938.

H. DIPPIE,

Director of Public Instruction.

OFFICE OF THE REVENUE COMMISSIONER.

NOTIFICATION.

The 21st December 1937.

No. 2958-Regn.—In partial modification of this office notification no. 2856-Regn.,

dated the 13th December 1937, the following arrangement of Sub-Registrars is made :—

Babu Lala Rajendra Narayan Ray, Sub-Registrar of Chandbali (Balasore) under orders of transfer to Dharماسala (Cuttack), is posted to Jellasore (Balasore), with effect from the 3rd January 1938 until relieved by Maulavi Mulla Ghulam Rasul, posted to that station or until further orders.

J. R. DAIN,

Inspector-General of Registration.

TREASURY NOTICE.

NOTIFICATION.

The 20th December 1937.

Babu Narayan Nand, Deputy Collector, is placed in charge of the Puri Treasury, with effect from the forenoon of the 20th December 1937 and is authorised to draw bills on other treasuries.

M. S. RAO,

Collector of Puri.

ELECTION OF CHAIRMAN OF MUNICIPAL COUNCIL.

NOTIFICATION.

The 9th December 1937.

Under rule 111 (1) of the rules for the election of Chairman and Vice-Chairman of the Municipal Council, Sriman B. Narasinga Deo Mahasayo has been declared duly elected as the Vice-Chairman of the Municipal Council, Parlakimedi.

K. V. APPA RAO,

Chairman, Municipal Council, Parlakimedi.